

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: DEEPAK CABLES (INDIA) LIMITED Date of Commencement of Liquidation: 04-07-2019; List of Stakeholders as on Date: 04-03-2021; Name of IP: Mr. Ravindra Beleyur; Last 5 digit of registration number: 10368

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs			0					NA
2	Liquidation costs incurred till date				110521356				NA
3	Secured financial creditors	5	16231781251	5	16219164251		12617000		Annexure 3
4	Unsecured financial creditors	0	0						Annexure 4
5	Operational creditors (Workmen)	83	64159673	40	8175286			55984387	Annexure 5
6	Operational creditors (Employees)	42	28490314	29	7786436			20703878	Annexure 6
7	Operational creditors (Government Dues)	13	962944427	13	962944427				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	26	13663149189	16	39904147		260566362	13362678680	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0							Annexure 9
Total		169	30950524854	103	17348495903	0	273183362	13439366945	